

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 335 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2020

Name of the Company: Manoj Bishwanath Jindal Personal Gaurantor
to Navrang Roadlines Pvt Ltd

Section: 94 Insolvency & Bankruptcy Code, 2016

ORDER

No one appeared for the Petitioner.

The Petitioner has filed this application under Section 94 of the Insolvency & Bankruptcy Code.

We hereby direct Petitioner to serve **Notice** to the Respondent(s) by speed post as well as E-mail. The Affidavit of proof of service to be filed within two weeks.

The matter stands adjourned to 14.12.2020 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of October 2020.

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